Installed

Region

installed capacity of hydroelectric stations is indicated below:

		Capacity* (MW)
1.	Northern	7138.85
2.	Western	3013.13
3.	Southern	8504.69
4.	Eastern	1679.92
5.	North-Eastern	4 92. 4 5
	Total	20829.04

*As on 31.3.95

Electrification of villages in Pauri Garhwal, Uttar Pradesh

7381. SHRI ANANT RAM JAISWAL: Will the Minister of POWER be pleased to state:

- (a) what is the number of villa ges in District Pauri Garhwal, U.P. which could not be covered under "Gramin Vidyutikan.an Yojana";
- (b) whether Government to conduct any survey to provide electricity Jabroli-Pinani to and nearby villages in the said district in the near future; and
- (c) if so, what are the details thereof and by when all the villages are likely to be electrified in Pauri Garhwal in U.P.?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI) URMILABEN CHIMANBHAI PATEL): (a) As reported by Uttar Pradesh State Electricity Board there are 1137 inhabited villages yet to be electrified in Pauri Garhwal district of Uttar Pradesh as on 31.3, 1995.

(b) Rural Electrification Programmes are formulated and executed

by the respective State Electricity Eoaras aborning to the priority tix-eu by the State Uttar Pradesh authorities. Electricity Board (UPSEB) proposes to electrify 69 villages in Pauri Garhwal district during the year 1995-96. The selection of villages to be taken up for electrification is made by the UPSEB on the District Power Advisory advice of Committee.

The remaining unelectrified (c) villages will be electrified in the Eighth subsequent Five Year I Plans. subject to availabiltiy of funds and other inputs.

Thermal Power Projects in joint private! sector

7882. SHRI K. M. KHAN: Will the Minister of POWER be pleased to state:

- (a) whether some thermal projects, either in the joint/private sector, have been set up in some States [Union Territories during the last three years;
- (b) if so, the location of each, State and Union Territory-wise with names of parties in joint sec tor including the names of private owners;
- (c) whether establishment of power projects either in joint/private tor has benefited the people in any
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government propose to set up some more power projects either in joint/private sectors in some more States/Union Territories in 1995-96; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MTNISTER OF STATE THE MINISTRY OF POWFR (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) and (b) The requisite